

आयकर अपीलीय अधिकरण, हैदराबाद पीठ
IN THE INCOME TAX APPELLATE TRIBUNAL
Hyderabad 'B' Bench, Hyderabad

Before Shri R.K. Panda, Vice-President
AND
Shri Laliet Kumar, Judicial Member

आ.अपी.सं / **ITA No.596/Hyd/2023**
(निर्धारण वर्ष / Assessment Year: 2018-19)

Shri Kolaparthi Venkata Ramesh Kumar Nellore PAN:AENPK0984L (Appellant)	Vs.	Dy. C. I. T. Circle 1 Nellore (Respondent)
निर्धारिती द्वारा/Assessee by:	Shri M.V. Prasad, CA	
राजस्व द्वारा/Revenue by:	Smt. Sheetal Sarin, DR	
सुनवाई की तारीख/Date of hearing:	19/03/2024	
घोषणा की तारीख/Pronouncement:	19/03/2024	

आदेश/ORDER

Per R.K. Panda, Vice-President

This appeal is filed at the instance of the assessee. At the time of hearing, learned Counsel for the Assessee filed an application seeking withdrawal of the appeal for which the learned DR has no objection. Accordingly, the request of the assessee seeking withdrawal of the appeal is allowed and the appeal is dismissed as withdrawn.

2. In the result, appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the Open Court at the time of hearing itself
i.e. 19th March, 2024

Sd/- (LALIET KUMAR) JUDICIAL MEMBER	Sd/- (R.K. PANDA) VICE-PRESIDENT
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Hyderabad, dated 19th March, 2024

Vinodan/sps

Copy to:

S.No	Addresses
1	Shri Kolaparthi Venkata Ramesh Kumar Door No.6-437 Sali Street Nellore 524002
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3	Pr. CIT -12 Hyderabad
4	DR, ITAT Hyderabad Benches
5	Guard File

By Order